

**Central Administrative Tribunal
Lucknow Bench, Lucknow**

**CCP No. 05/2017
In Original Application No. 380/2014**

This, the 10th day of December, 2018

**By the Hon'ble Ms. Jasmine Ahmed, Member (Judicial)
By the Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Deo Nath Ram Verma aged about 75 years S/o Late Sri Parmeshwar Verma Retired APM HSG Lucknow GPO R/o 1/601, Vikas Nagar, Lucknow.

..Applicant

By Advocate : Sri Praveen Kumar.

Vs.

1. Sri Sudhakar Rao Secretary Ministry of Communication Department of Post New Delhi.
2. Sri Y.P. Arai Chief Postmaster General U.P. Lucknow.
3. Sri R.K. Prasad Chief Postmaster Lucknow GPO.

.....Respondents

By Advocate: Sri Rajesh Katiyar.

Order [Oral]

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

Learned counsel for the respondents states that the order of this Tribunal has been complied with. Learned counsel for the applicant is agreed. Accordingly, CCP is closed. Notices issued stands discharged.

**(Devendra Chaudhry)
Member (Administrative)**

**(Jasmine Ahmed)
Member (Judicial)**

JN